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ITEM NO.39

COURT NO.9

SECTION XVIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

TRANSFER PETITION (CIVIL.) NO(s). 894 OF 2004

RITA BALBHIM MANE

Petitioner(s)

VERSUS

RAKESH JADHAV

Respondent(s)

(With appln(s) for stay and office report )

Date: 17/02/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Mr. Makarand D. Adkar, Adv.

Mr.Vijay Kumar, Adv.

Mr. Vishwajit Singh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Despite service of notice, none appears for the respondent. Let the matter appear two weeks hence for final disposal.

BHARDWAJ )

( MEENU SETHI )

( PUSHAP LATA )

Court Master

Court Master

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